

**BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
BENCH AT KOLKATA**
IA (IB) No. 999/KB/2021
IN
C.P. (I.B) No. 1312/KB/2019

IN THE MATTER OF
SECTION 33 (1) (a) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

AND

IN THE MATTER OF
UT LIMITED (UNDER LIQUIDATION PROCESS)

**REPORT CERTIFYING UPDATED LIST OF STAKEHOLDERS OF CORPORATE
DEBTOR IN ACCORDANCE WITH REGULATION 31 OF INSOLVENCY AND
BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS)
REGULATIONS, 2016**

1. Vide the Public Announcement dated 05th April 2022, claims from creditors were invited vide Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. Till date, the undersigned received the claims from the following creditors:

S. No.	Name	Type of Creditor	Claim Received (Rs)	Claim Admitted (Rs)
1.	Antriksh Vyapaar Limited	Financial Creditor	2,58,00,000/-	2,58,00,000/-
2	OPRS Enterprises Private Limited	Operational Creditor	41,148/-	41,148/-
3	Indo Technologies	Operational Creditor	14,08,719	14,08,719
4	Employees State Insurance Corporation	Operational Creditor	49,86,780/-	49,86,780/-
5	Assistant Commissioner CGST & CT Kolkata	Operational Creditor	1,80,90,806/-	1,80,90,806/-
6	Mr. C Raghu	Employee and Workmen	1,60,258/-	1,60,258/-
7	Mr. Vijay Kumar Ahuja	Employee and Workmen	2,91,653/-	2,91,653/-
8	Mr. Umesh Tiwari	Employee and Workmen	2,44,868/-	2,44,868/-
9	Mr. Rajesh Sharma	Employee and Workmen	7,70,635/-	7,70,635/-
10	Mr. Rohit Arora	Employee and Workmen	14,27,497/-	14,27,497/-
11	Mr. Rakamvir Singh	Employee and Workmen	5,47,340/-	5,47,340/-

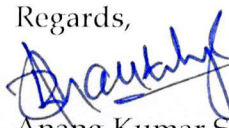


	Total		53,769,705.25	53,769,705.25
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2. However, keeping in view the objectives of the IBC, 2016, the duties of the liquidator and the social norms which shall be followed by the Liquidator, the undersigned decided to admit the claims which were admitted during CIRP and the claims received during liquidation but were rejected at the time. The details of the additional claims admitted by the undersigned are as follows:-

S. No.	Name	CIRP Claim/Liquidation Claim	Type of Creditor	Claim Admitted (in Rs)
1.	Vinnarasi Industries	CIRP Claim	Operational Creditor	7,97,576
2.	Ranvir Singh Rawat	Liquidation Claim	Workmen and Employee	2,79,175/-
3.	Bhag Singh	Liquidation Claim	Workmen and Employee	8,81,731/-
4.	Shoorvir Singh	Liquidation Claim	Workmen and Employee	3,18,150
5.	Chandan Singh	Liquidation Claim	Workmen and Employee	2,63,991
6.	Chandra Shekhar	Liquidation Claim	Workmen and Employee	2,69,835
7.	Sudama Sah	Liquidation Claim	Workmen and Employee	2,38,330
8.	Dilbagh Singh	Liquidation Claim	Workmen and Employee	2,55,211
4.	Mahesh Enterprises	Liquidation Claim	Operational Creditor	1,92,487.08/-
5.	Sundrex Oil Company Ltd	Liquidation Claim	Operational Creditor	2,35,616.50/-
Total				37,32,102

Regards,


Anang Kumar Shandilya
Liquidator

IBBI Reg No.- IBBI/IPA-002/16-00882/2019-20/12826



Date: 12th June 2023

Place: Noida

LIST OF STAKEHOLDERS OF M/S UT LIMITED

Filing under sub-regulation (2) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: **UT LIMITED**

Date of commencement of liquidation: **30th March 2023**

List of stakeholders as on: **12th June 2023**

S.NO	CATEGORY OF STAKEHOLDER	SUMMARY OF CLAIMS RECEIVED	DETAILS IN ANNEXURES
1.	Unpaid Insolvency Resolution Process cost	10,04,400	N/A
2.	Liquidation cost till date	40,06,288	N/A
3.	Financial Creditors	2,58,00,000	Annexure -1
4.	Operational Creditors (except workman and employees)	2,55,60,645	Annexure -2
5.	Employees and workmen	59,48,674	Annexure -3

For and on behalf of **UT Limited**



Anang Kumar Shandilya

Liquidator

IBBI Reg No.- IBBI/IPA-002/IP-N00882/2019-20/12826

Date: 12th June 2023

Place: Noida



Annexure – 1(Financial creditors)

Name of the corporate debtor: UT Limited;

Date of commencement of Liquidation: 30/03/2022; List of creditors as on 12th June 2023;

List of financial creditors belonging to any class of creditors

S. No.	Name of creditor	Claim Received	Claim Admitted	Amount Rejected
1.	Antriksh Vyapaar Limited	2,58,00,000/-	2,58,00,000/-	NIL
	Total	2,58,00,000/-	2,58,00,000/-	NIL

For and on behalf of UT Limited



Anang Kumar Shandilya



Liquidator

IBBI Reg No.- IBBI/IPA-002/IP-N00882/2019-20/12826

Date: 12th June 2023

Place: Noida

Annexure - 2 (Operational Creditors)
(other than workmen and employees)

Name of the corporate debtor: UT Limited;

Date of commencement of Liquidation: 30/03/2022; List of creditors as on 12th June 2023;

List of Operational creditors

S. No.	Name of Creditor	Claim Received	Claim Admitted	Claim Rejected
1.	OPRS Enterprises Pvt. Ltd.	41,148	41,148	NIL
2.	Indo Technologies	14,08,719	14,08,719	NIL
3.	Employees State Insurance Corporation	49,86,780	49,86,780	NIL
4.	Assistant Commissioner CGST & CX Kolkata	1,80,90,806	1,80,90,806	NIL
5.	Vinnarasi Industries	7,97,576	7,97,576	NIL
6.	Mahesh Enterprise	1,92,487	1,92,487	
6.	Sundrex Oil Company Ltd	2,35,616	2,35,616	NIL
	Total	2,57,53,132	2,55,60,645	NIL

For and on behalf of ~~UT Limited~~

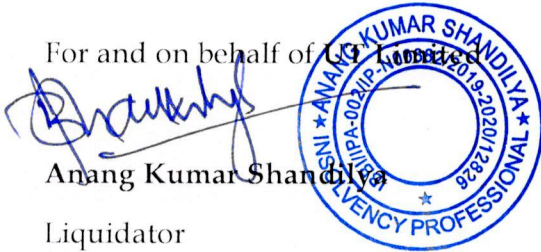
Anang Kumar Shandilya

Liquidator

IBBI Reg No.- IBBI/IPA-002/IP-N00882/2019-20/12826

Date: 12th June 2023

Place: Noida



Annexure - 3 (Employees and Workman)

Name of the corporate debtor: UT Limited;

Date of commencement of Liquidation: 30/03/2022; List of creditors as on 12th June 2023;

List of Employees and Workmen

S. No.	Name of creditor	Claim Received	Claim Admitted	Claim Rejected
1.	Mr. C Raghu	1,60,258/-	1,60,258/-	NIL
2.	Mr. Vijay Kumar Ahuja	2,91,653/-	2,91,653/-	NIL
3.	Mr. Umesh Tiwari	2,44,868/-	2,44,868/-	NIL
4.	Mr. Rajesh Sharma	7,70,635/-	7,70,635/-	NIL
5.	Mr. Rohit Arora	14,27,497/-	14,27,497/-	NIL
6.	Mr. Rakamvir Singh	5,47,340/-	5,47,340/-	NIL
7.	Mr. Ranvir Singh Rawat	2,79,175/-	2,79,175/-	NIL
8.	Mr. Bhag Singh	8,81,731/-	8,81,731/-	NIL
9.	Mr. Shoorvir Singh	3,18,150/-	3,18,150/-	NIL
10.	Mr. Chandan Singh	2,63,991/-	2,63,991/-	NIL
11.	Mr. Chandra Shekhar	2,69,835/-	2,69,835/-	NIL
12.	Mr. Sudama Sah	2,38,330/-	2,38,330/-	NIL
13.	Mr. Dilbag Singh	2,55,211/-	2,55,211/-	NIL
	Total	59,48,674	59,48,674	NIL

For and on behalf of UT Limited



Anang Kumar Shandilya



Liquidator

IBBI Reg No.- IBBI/IPA-002/IP-N00882/2019-20/12826

Date: 12th June 2023

Place: Noida